

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2746
ANSWERED ON:21.08.2006
WRONG INFORMATION BY PRIVATE CHANNELS
Bishnoi Shri Jaswant Singh

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of private channels in the country;
- (b) whether any action is taken against those channels in case they give wrong information/news; and
- (c) if so, the number of channels against which action has been taken in this regard during the last three years and current year?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) : Till 30.6.2006, the Ministry has permitted 185 private satellite TV channels to uplink from India as per uplinking guidelines. In addition to this, 65 TV channels have been provisionally permitted to downlink in India in accordance with Gazette Notification No.GSR 282 (E) dated 11.5.2006.

(b) & (c): During the last three years the Government has issued 195 Show Cause Notices against 83 private TV channels for violation of Programme Code and Advertising Code prescribed under Cable TV Networks (Regulation) Act, 1995 and rules framed thereunder. The details of action taken during the last three years and current year are as follows:

Channels warned and asked to run a scroll	56
Channels warned only	23
Channel taken off the air	1
Advisory letter issued	2
Total	82